

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 115
(IB)-115(PB)/2019

IN THE MATTER OF:

Anita Garg & ors.

... Applicant/petitioner

v.

Jaipuria Buildcon Pvt. Ltd.

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 22.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

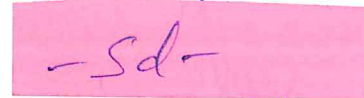
Mr. Sanjay Jain & Ms. Puja Chourasiya, Advs.

For the Respondent

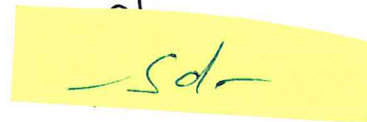
Mr. Manish Raghav, Adv.

ORDER

List on 03.05.2021.



(B.S.V PRAKASH KUMAR)
PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)